

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-3013(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.01.2020**

**NAME OF THE COMPANY: M/s. Reach International V/s. M/s. Altech
Infrastructure (P) Ltd.**

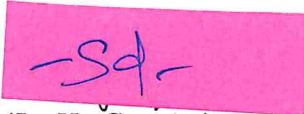
SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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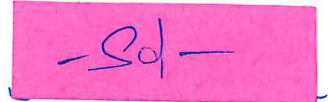
Present: None

ORDER

Present none. File has not been received from the record room. Adjourned to
22nd January 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**